

Court-II

In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No. 85 of 2015

Dated : 13th May, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

NTPC Ltd. ... Appellant(s)
Versus
West Bengal State Electricity Distribution Co. Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal and Mr. Shubham
Arya

Counsel for the Respondent(s) : Mr. R. B. Sharma for R.2 & 4

ORDER

In this appeal the pleadings are said to be complete. Post the matter for arguments on **12th August, 2016.**

(T. Munikrishnaiah)
Technical Member

(J. Surendra Kumar)
Judicial Member

sh/kt